

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-55-2020

Farid Veljee

..... Petitioner

V e r s u s

Corporation of the City
of Panaji & others.

... Respondents-defendants

Adv. Abhay Nachinolkar for the Petitioner.

Adv. Ms. A. Fernandes for the Respondent no.1.

Adv. Anthony D'Silva for Respondent no.3.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 10th September, 2020.

ORDER:

Admit.

2. Post the matter on 5/11/2020.

DAMA SESHADRI NAIDU, J.

AP/-